

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2329  
ANSWERED ON:24.07.2014  
AGREEMENT BETWEEN WCL AND MPPGC  
Ahir Shri Hansraj Gangaram

**Will the Minister of COAL be pleased to state:**

- (a) whether the Western Coalfields Limited (WCL) has entered into any agreement with Madhya Pradesh Power Generating Company (MPPGC) Limited for supply of coal;
- (b) if so, the quantum of coal supplied to the said company under the said agreement;
- (c) whether the Western Coalfields Limited has also entered into any agreement with Maharashtra State Power Generation Company for supply of coal; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a):Western Coalfields Limited (WCL) has concluded Fuel Supply Agreement (FSA) with Madhya Pradesh Power Generating Company Limited (MPPGCL) on 26.12.2009 to supply 6.6 Million Tonnes Per Annum (MTPA) of coal in respect of 1142.5 MW Satpura Thermal Power Plant (TPP). WCL has also concluded an FSA in respect of 2x250 MW (Units 10 & 11) of Satpura TPP on 02.01.2013, which is not yet effective as commercial formalities are yet to be completed by TPP.
- (b):The coal despatches from WCL to Satpura TPP have been 1.106 MT against the FSA commitment of 1.65 MT upto June, 2014 in the current year. Despatches were regulated by TPP in view of their comfortable stock position.
- (c)&(d): WCL has concluded FSA with Maharashtra Generating Company (MAHAGENCO) on 22.11.2009 to supply 22.701 MTPA of coal in respect of 6800 MW capacity of various TPP units existing as on 31.03.2009. The FSA is effective from 01.04.2009 to 31.03.2029.